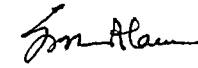


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Later on:- Shri Govind Suthar, learned proxy counsel for Mrs. Sandeep Shah, learned counsel for the applicant, appeared before this court and submitted that he has been informed by the learned counsel for the applicant, Shri Sandeep Shah, that this O.A. No. 61/2011 has become infructuous as the reliefs claimed in the O.A. has already been granted to the applicant by the respondents.

In view of the submission made by the learned proxy counsel for the applicant, this O.A. No. 61/2011 stands dismissed being infructuous.


SUDHIR KUMAR
MEMBER (A)


Justice S. M. M. Alam
Judicial Member

with Datta
Sethi Rtd
4/14